

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. (CAA)1993(MB) 2018

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **20.06.2018**

NAME OF THE PARTIES: Krishnaping Power Pvt. Ltd.

SECTION 230-232 OF THE COMPANIES ACT, 2013

Order

23. C.P. (CAA)1993(MB) 2018

Company Petition allowed returnable by 26.07.2018.

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V. NALLASENAPATHY
Member (Technical)

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BHASKARA PANTULA MOHAN
Member (Judicial)

/NP/

20.06.2018